



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/01/2020

C.P./260/82/2019

O.A./260/396/2019

P K BARIK

-V/S-

MEERS HANDA & ORS.

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr.D.K.Mohanty

FOR RESPONDENTS(S) Adv.: Mr.P.K.Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for the applicant and the respondents.</p> <p>Mr.P.K.Mohanty, learned counsel for the respondents submitted that by the time the stay order was received by the respondents, the pay bill has already been submitted to the Treasury.</p> <p>Although we do not appreciate the manner in which the matter was taken up by the respondents, since there was no wilful violation of the order of this Tribunal, we do not find any contempt.</p> <p>Accordingly the CP is dropped. Notices are discharged.</p>

	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	I.Nath	

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